

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA No. 25 of 2013 in**  
**DFR No. 2400 of 2012**

**Dated: 21<sup>st</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Wellknown Polyesters Ltd.**

**... Appellant(s)**

**Versus**

**Electricity Department of Daman**  
**& Diu & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. M.L. Lahoty

Ms. Gargi Bhatta Bharali

**ORDER**

**IA No. 25 of 2013**  
*(Condone delay Application)*

Issue notice to the Respondents returnable on 18.02.2013.  
Dasti service is permitted. Registry is also directed to issue notice  
to the Respondents.

Post the matter on **18.02.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**